

IN THE HIGH COURT OF JHARKHAND AT RANCHI
CMP No. 299 of 2021

CORAM : HON'BLE MR. JUSTICE DR. S.N. PATHAK
(Through Video Conferencing)

For the Petitioner : Ms. Ruchi Rampuria, Advocate

2 / 10.09.2021 As prayed for, two weeks' time is allowed to the learned counsel for the petitioner to remove the defects, as pointed out the office, failing which this petition shall stand rejected without further reference to a Bench.

(Dr. S. N. Pathak, J.)

R.Kr.